

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 63/11  
PETITION NUMBER : TP 31/16  
NAME OF THE PETITIONER (S) : PRAVEEN NALLAPOTHAULA  
NAME OF THE RESPONDENT (S) : TELE DNA COMMUNICATIONS PVT. LTD. & OTHERS  
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Arjun K Permal.  
9341210037.  
Virek. B.S.

for petitioner

R 1-3 & R 5-7

  
Virek B.S.

Counsel for petitioner is present. He has filed memo along with E-mail copy of addressed to R-4. None appeared for R-4. He is called, absent. He is treated as absent at present.

Counsel for R-1 to 3 and 5 to 7 is present.

Posted to 08.03.2017.

  
MEMBER (J)

  
MEMBER (T)